

**GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA  
UNSTARRED QUESTION No. 3291  
TO BE ANSWERED ON THE 17<sup>th</sup> December, 2021

**Pharma Parks**

**3291. SHRI PASUNOORI DAYAKAR:  
SHRIMATI KAVITHA MALOTHU:  
DR. G. RANJITH REDDY:  
SHRI VENKATESH NETHA BORLAKUNTA:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) the status of the proposed pharma parks in the country;
- (b) the details of criteria prescribed for awarding pharma park;
- (c) whether it is true that some States are opposing this move and, if so, details thereof and the reasons therefor;
- (d) whether the Government has not taken into account planning, environmental clearances, availability of ecosystem conducive to API manufacturing, demand from industry, etc., while awarding pharma park to any State and if so, the details thereof; and
- (e) the reason for emphasizing only on cost, incentives for awarding pharma park?

**ANSWER**

**MINISTER IN THE MINISTRY OF CHEMICALS AND FERTILIZERS  
(Dr. MANSUKH MANDAVIYA)**

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(a) to (e): The scheme "Promotion of Bulk Drug Parks" provides for grant-in-aid support for creation of Common Infrastructure Facilities to 3 bulk drug parks. Under the scheme "Promotion of Bulk Drug Parks", financial assistance would be provided for creation of Common Infrastructure Facilities (CIF) like (i) Central Effluent Treatment Plant(s) (CETP) (ii) Solid waste management (iii) Storm water drains network (iv) Common Solvent Storage System, Solvent recovery and distillation plant (v) Common Warehouse (vi) Dedicated power sub-station and distribution system with the necessary transformers at factory gate (vii) Raw, Potable and Demineralized Water (viii) Steam generation and distribution system (ix) Common cooling system and distribution network (x) Common logistics (xi) Advanced laboratory testing Centre, suitable for even complex testing/ research needs of APIs, including microbiology laboratory and stability chambers (xii) Emergency Response Centre (xiii) Safety/ Hazardous operations audits centre and (xiv) Centre of Excellence etc. The selection criteria is laid down in the detailed guidelines of the scheme, which are available on the website of the Department of Pharmaceuticals i.e. <http://pharmaceuticals.gov.in>.

Suggestions were received from the Government of Telangana, to consider the factors such as recognizing the readiness of the project including planning, environmental clearances, etc., availability of ecosystem conducive to API manufacturing, demand from industries to set up manufacturing units, setting up of management committee for the parks, consideration of

the already available common scientific infrastructure like testing labs, incubation centres, etc., while forming the guidelines.

Under this scheme, Department of Pharmaceuticals has received proposals from 13 states, including Telangana and the proposals are under evaluation.

Under the scheme, no park is awarded to any state so far. All the 13 States were instructed to furnish additional information to further evaluate their proposals.

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